

(f) the action taken to recover the amount?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (f) NAFED has reported that it has diversified its business activities and undertaken new business initiatives in Public Private Partnership mode. Under this, NAFED provided loans amounting to Rs.3962.24 crore to 62 parties. Out of 62 parties, 33 have settled their accounts. A statement giving details of 62 parties who have availed loan from NAFED year-wise, amount-wise and amount due as on 31.8.2008, is annexed. [See Appendix 214 Annexure No. 1] Out of Rs.3962.24 crore loans provided by NAFED under such business activities, amount recovered as on 31.8.2008 is Rs.2886.06 crore and total amount due is Rs.1429.87 crore as intimated by NAFED. NAFED has taken steps to recover the outstanding amount by filing criminal complaints with CBI/Economic Offences wing of Crime Branch of Delhi Police, besides initiating legal cases and Arbitration proceedings against the defaulting parties. All these legal cases are being vigorously pursued by NAFED. The properties/stocks of the defaulting parties in all possible cases have been restrained and action for disposal of such properties/stocks has also been initiated. The cases have also been filed under Section 138 of Negotiable Instrument Act for dishonour of all cheques of the defaulting parties.

Polio eradication

†*12. SHRI Y.P. TRIMEDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether polio patients are being found in the country despite repetitive rounds of vaccination under the Pulse Polio Immunization Programme; and

(b) if so, the number thereof alongwith State-wise details?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir. During 2008, 472 polio cases have been reported out of which 53 are Wild Polio virus type 1 and 419 are wild polio virus type 3.

(b) The number of cases reported Statewise are as under:—

State	P1	P2	Total
1	2	3	4
Bihar	2	221	223
Uttar Pradesh	45	187	232
Delhi	2	1	3
Maharashtra	0	3	3
Haryana	0	2	2
Orissa	1	1	2

†Original notice of the question was received in Hindi.

1	2	3	4
Andhra Pradesh	0	1	1
Madhya Pradesh	0	1	1
Rajasthan	0	1	1
Assam	1	0	1
Punjab	1	0	1
West Bengal	1	1	2
Total	53	419	472

Fund allocation to Himachal Pradesh under NRHM

*13. SHRIMATI VIPLOVE THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the total amount of money allocated to Himachal Pradesh for the financial year 2007-08 under the National Rural Health Mission;

(b) what is the total amount of money that has so far been utilized; and

(c) keeping in view the hilly and difficult terrain in the State, what steps have been taken to improve health infrastructure in the State so that medical facilities of the highest quality reach the poorest of the poor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): (a) and (b) The Government of India has allocated an amount of Rs.27.11 crore to the state of Himachal Pradesh for financial year 2007-08 under National Rural Health Mission (NRHM). The state has reported utilisation of Rs.19.26 crore.

(c) Under NRHM, comprehensive rejuvenation of Public Health delivery System is being undertaken in all states including Himachal Pradesh. This includes enhanced financial packages, upgradation of infrastructure, augmentation of human resources, rationalization of logistics and management structures, enlarging community involvement and decentralization. The state of Himachal Pradesh is one of the 18 high focus states under NRHM. Being a hilly state with difficult terrain, the state receives preferential funding to the extent of 1.3 times its entitlement on basis of population. This has been further increased to 1.5 times by the NRHM Mission Steering Group (MSG) during its meeting on 4th August, 2008. Under NRHM, the states are envisaged to set up health facilities on basis of mixed criteria of population, workload, distances, terrain as well as epidemiology of the area. Mobility support for service delivery and supervision has also been made available under NRAM. Additional telecommunication support has also been made available to the states to improve access and connectivity to difficult areas. As part of the Annual Programme Implementation Plan (PIP) under NRHM, the States articulate their plan of action for undertaking rejuvenation of public health system and health sector reforms. These plans are based on Integrated District Health Action Plans which are prepared through a decentralized